

(13)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.21 & 28 of 2018 in IA No.213 of 2017 in CP (IB) No. 227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Gati Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Suresh Kumar	Adv.	9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bundaw for S. SRIRAM	Adv.	7032416379	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. The Counsel for Corporate Debtor requested time to submit arguments and Counsel for Operational Creditor reported that he would submit reply after completion of arguments by the other side.

So on the request of Counsel for Corporate Debtor, matter is adjourned to 12.09.2018.


Member (J)

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